

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :29/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/205/2024 BLAPL/637/2024	SATYAJIT MISHRA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BADMAL /320 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001124/2023
2	D-BLAPL/773/2024 BLAPL/638/2024	MOHIT MISHRA VS STATE OF ODISHA	BIDYADHAR PANDA VS	G.R.P.S.,SAMBALPUR /33 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000065/2023
3	D-BLAPL/1704/2024 BLAPL/639/2024	BISWA BAIKUNTHA MALLIK@BABU@BADABABU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CHARMAL /90 /2022 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000072/2022
4	D-BLAPL/1716/2024 BLAPL/640/2024	LADHO MAHANANDIA VS STATE OF ODISHA	S.S.RAY (2) VS	TALSARA /53 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000299/2023
5	D-BLAPL/1770/2024 BLAPL/641/2024	JALANDHAR MATAM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	POTTANGI /126 /2023 JMFC, SEMILIGUDA(Koraput) GR/0000250/2023
6	D-BLAPL/2160/2024 BLAPL/642/2024	GHASI NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /90 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000060/2020
7	D-BLAPL/2232/2024 BLAPL/643/2024	MD IRFAN @ LOTHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /191 /2020 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sambalpur) Spl/0000380/2020
8	D-BLAPL/2549/2024 BLAPL/644/2024	JITENDRA MOHAPATRA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	RENGALI (SAMBALPUR) /148 /2023 ASST. SESSIONS JUDGE(S.T.C.),SAMBALPUR ST/0000325/2023
9	D-BLAPL/2350/2024 BLAPL/645/2024	LASA HEMBRAM VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	RASGOBINDPUR /81 /2022 A.D.J.,BARIPADA(Mayurbhanj) ST/0000215/2022
10	D-BLAPL/2591/2024 BLAPL/646/2024	BIPIN NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	MARINE PENTHAKATA /76 /2023 J.M.F.C. (II), PURI(Puri) GR/0000649/2023
11	D-BLAPL/2392/2024 BLAPL/647/2024	ABHEL KUMAR NAIK VS STATE OF ODISHA	NIBEDITA MOHANTY VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000023/2022

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12	D-BLAPL/2541/2024 BLAPL/648/2024	BAHUDI @ DILLIP KUMAR BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANIABANDHA /82 /2023 J.M.F.C.,BARAMBA(Cuttack) GR/0000283/2023
13	D-BLAPL/970/2024 BLAPL/649/2024	SUSANTA RANA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /704 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001153/2023
14	D-BLAPL/2418/2024 BLAPL/650/2024	JUGAL BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /309 /2023 J.M.F.C.,KHURDA(Khordha) GR/0001309/2023
15	D-BLAPL/1624/2024 BLAPL/651/2024	SUVILAL PASHWAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /160 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000088/2022
16	D-BLAPL/2496/2024 BLAPL/652/2024	KANHA PANI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BADAMBADI /397 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000869/2023
17	D-BLAPL/2597/2024 BLAPL/653/2024	RANJU JYOTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /242 /2021 A.D.J.,BALASORE(Baleshwar) Spl/0000012/2022
18	D-BLAPL/2089/2024 BLAPL/654/2024	SUBRAT KUMAR PATRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000103/2023
19	D-BLAPL/2195/2024 BLAPL/655/2024	BABULA PHALAM VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /43 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000039/2021
20	D-BLAPL/2296/2024 BLAPL/656/2024	CHAITAN KUKUDI @ KAKUDI VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /441 /2023 J.M.F.C., KUDUMULUGUMMA(Malkangir GR/0000514/2023
21	D-BLAPL/2440/2024 BLAPL/657/2024	YUBARAJ SETHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	PIRAHAT P.S /187 /2022 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000115/2023
22	D-BLAPL/2557/2024 BLAPL/658/2024	MUKUNDA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TENTULIKHUNTI /211 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001420/2023
23	D-BLAPL/2349/2024	CHAGALI @ DAMBARUDHAR DAS	ASUTOSH TRIPATHY	NALCO /6 /2024

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	BLAPL/659/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,ANGUL(Anugul) Spl/000002/2024
24	D-BLAPL/2561/2024 BLAPL/660/2024	KHAGAPATI @ KHAGESWAR ADARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /2 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/000085/2023
25	D-BLAPL/2381/2024 BLAPL/661/2024	BABU HALDAR VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	M.V.79 /217 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000259/2023
26	D-BLAPL/2607/2024 BLAPL/662/2024	AJIT BEHERA @ AJAY BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BARIPADA TOWN /796 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000106/2023
27	D-BLAPL/1573/2024 BLAPL/663/2024	MANASH KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000004/2023
28	D-BLAPL/2593/2024 BLAPL/664/2024	SUBHRAJIT JENA @ RINKU VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	HANDAPA /11 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0000033/2024
29	D-BLAPL/1709/2024 BLAPL/665/2024	HADU@ZAKERSA SAHA VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NAUGAON /311 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0002021/2023
30	D-BLAPL/1281/2024 BLAPL/666/2024	RABINDRA DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000301/2023
31	D-BLAPL/1718/2024 BLAPL/667/2024	DIPU @PINTAN KUMAR DALEI VS STATE OF ODISHA	AMIT BISWAL VS	MANCHESWAR P.S. /311 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000894/2023
32	D-BLAPL/1888/2024 BLAPL/668/2024	DEBANAND @ DEBANANDA PATEL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	DHARAMGARH /146 /2023 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000138/2023
33	D-BLAPL/1803/2024 BLAPL/669/2024	SOUMYA RANJAN PRADHAN @ LUCKY VS STATE OF ODISHA	PRAKASH KUMAR PATRA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,CUTTACK(Cuttack) GR/0000748/2023
34	D-BLAPL/1857/2024 BLAPL/670/2024	JITENDRA SAMAL @ JITU VS	BABITA DAS VS	/ /0 ADDL.SPL.JUDGE, TALCHER(Anugul)

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35	D-BLAPL/1230/2024 BLAPL/671/2024	STATE OF ODISHA NABIN MAHAKUL VS	BHARAT BHUSAN ROUTRAY VS	Spl/000022/2023 PALLAHARA /134 /2023 A.D.J.,TALCHER(Anugul)
36	D-BLAPL/1231/2024 BLAPL/672/2024	STATE OF ODISHA DUKHAN GIRI VS	BHARAT BHUSAN ROUTRAY VS	CT/0000202/2023 PALLAHARA /179 /2023 A.D.J.,TALCHER(Anugul)
37	D-BLAPL/1364/2024 BLAPL/673/2024	STATE OF ODISHA SUSAMA RATH VS	PABITRA KUMAR NAYAK VS	CT/0000216/2023 RAGHUNATHPALI /398 /2023 S.D.J.M.,PANPOSH(Sundargarh)
38	D-BLAPL/1831/2024 BLAPL/674/2024	STATE OF ODISHA JITENDRA NAIK VS	SAYED MUZAFFAR ALLI VS	GR/0001970/2023 BIRMAHARAJPUR /168 /2023 SPECIAL JUDGE,SONEPUR(Sonepur)
39	D-CMAPL/1812/2024 CMAPL/7/2024	STATE OF ODISHA JAYANTA KUMAR BEHERA VS	ADV. VS	Spl/0000017/2023 // ()
40	D-CMP/3220/2024 CMP/58/2024	AUTHORISED OFFICER, STATE BANK OF HYDERABAD HARIBANDHU GUNTHA VS	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),KORAPUT(Koraput)
41	D-CONTC/1345/2024 CONTC/334/2024	LAICHAN ANDAL PRAVAKAR PRADHAN VS	ADV. VS	CS/0000088/2022 // ()
42	D-CONTC/613/2024 CONTC/335/2024	SUMITRA KUMARI PATTANAIK, REGISTRAR OF SHRI JAGANNATH SANSKRIT VISHAVIDYALAYA, PURI RAMAPRASAD PATTNAIK VS	JAGANNATH BHUYAN VS	// // ()
43	D-CONTC/2428/2024 CONTC/336/2024	ASHISH ISWAR PATIL, I.A.S. SOMANATH MANTRY VS	ADV. VS	// // ()
44	D-CONTC/2130/2024 CONTC/337/2024	PURNA CHANDRA SETHI,DEO,BARIPADA PURNA CHANDRA BAG VS	ADV. VS	// // ()
45	D-CONTC/2152/2024 CONTC/338/2024	ANUPAM SAHA, I.A.S. AUROBINDA SAHOO VS	ADV. VS	// // ()
		SATYABRATA SAHU, I.A.S.		//

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46	D-CONTC/1184/2024 CONTC/339/2024	ALIZAN KHAN VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// 0 //
47	D-CONTC/2651/2024 CONTC/340/2024	RAMA CHANDRA SAHOO VS SAMARTHA VERMA, COLLECTOR CUM ADMINISTRATOR,PURI	AMIT PRASAD BOSE VS	// 0 //
48	D-CONTC/2495/2024 CONTC/341/2024	NAKUL NAIK VS SUMAN SUDHA KUNDU,BDO,PATRAPUR BLOCK	ADV. VS	// 0 //
49	D-CONTC/1080/2024 CONTC/342/2024	BIPIN BIHARI NAYAK VS SUJATA R. KARTHIKEYAN, IAS	HARIPAD MOHANTY VS	// 0 //
50	D-CONTC/1887/2024 CONTC/343/2024	RAMESH CHANDRA PATTANAYAK VS G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ADV VS	// 0 //
51	D-CONTC/1877/2024 CONTC/344/2024	BIBHUTI RANJAN PANDA VS G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT.	ADV. VS	// 0 //
52	D-CONTC/1875/2024 CONTC/345/2024	SAROJ KUMAR DWARI VS G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT.	ADV. VS	// 0 //
53	D-CONTC/1885/2024 CONTC/346/2024	ASHOK KUMAR DWARI VS G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ADV VS	// 0 //
54	D-CONTC/1884/2024 CONTC/347/2024	CHINARI SIBAJI SUBUDHI VS G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT.	ADV. VS	// 0 //
55	D-CONTC/1881/2024 CONTC/348/2024	DAMBARUDHAR NAYAK VS G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT.	ADV VS	// 0 //
56	D-CONTC/1880/2024 CONTC/349/2024	JANMEJAYA NAIK VS G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT.	ADV. VS	// 0 //
57	D-CONTC/2169/2024	KARNARAJ BARIK	ADV.	//

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	CONTC/350/2024	VS ASHOK KUMAR DEHURY,TAHASILDAR,KANIKA	VS	0 //
58	D-CONTC/3303/2024 CONTC/351/2024	AVIMANYU MOHANTY VS SALINI PANDIT,I.A.S.	ADV. VS	// 0 //
59	D-CONTC/3492/2024 CONTC/352/2024	PRAMODINI SAHOO VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
60	D-CONTC/3512/2024 CONTC/353/2024	JAGABANDHU SWAIN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
61	D-CONTC/3509/2024 CONTC/354/2024	DEBARAJA PANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
62	D-CONTC/3505/2024 CONTC/355/2024	SRIDHAR PRASAD DAS VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
63	D-CONTC/3493/2024 CONTC/356/2024	HADU PADHAN VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
64	D-CONTC/3501/2024 CONTC/357/2024	GAGANBIHARI MOHANTY VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
65	D-CONTC/1962/2024 CONTC/358/2024	RAMESH CHANDRA SAHOO VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
66	D-CONTC/2186/2024 CONTC/359/2024	DHRUBA CHARAN MOHARANA VS NARAHARI SETHI,OAS I,COLLECTOR AND D.M.,CUTTACK	BIKASH KUMAR ROURAY VS	// 0 //
67	D-CONTC/1893/2024 CONTC/360/2024	DHARANIDHAR JENA VS G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT.	ADV VS	// 0 //
68	D-CONTC/1892/2024 CONTC/361/2024	PANCHANAN DAS VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/1890/2024 CONTC/362/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. RABINDRA KUMAR MISHRA VS	ADV VS	// // ()
70	D-CONTC/1888/2024 CONTC/363/2024	G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT. SASANKA SEKHAR NANDA VS	ADV. VS	// // ()
71	D-CONTC/2733/2024 CONTC/364/2024	G.MATHIVATHANAN, PRINCIPAL SECY. HOUSING AND URBAN DEVLOPMENT DEPT. ASHOK KUMAR PATRA VS	ADV. VS	// // ()
72	D-CONTC/2704/2024 CONTC/365/2024	ASWATHI S, I.A.S. NILAMADHAB DAS VS	ADV. VS	// // ()
73	D-CONTC/2470/2024 CONTC/366/2024	SANJAY KUMAR PANDA, TAHASILDAR, JALESWAR, BALASORE DUTIA CHANDRA PATEL VS	ADV. VS	// // ()
74	D-CONTC/2467/2024 CONTC/367/2024	ALOK KAR,ADDL. SECY. TO GOVT.,W.R. DEPT.,ODISHA ANAMA PATEL VS	ADV. VS	// // ()
75	D-CONTC/2465/2024 CONTC/368/2024	ALOK KAR,ADDL. SECY. TO GOVT.,W.R. DEPT.,ODISHA MANU MAJHI VS	ADV. VS	// // ()
76	D-CONTC/2796/2024 CONTC/369/2024	ALOK KAR,ADDL. SECY. TO GOVT.,W.R. DEPT.,ODISHA DR.BISWAJIT MISHRA VS	ADV. VS	// // ()
77	D-CONTC/2144/2024 CONTC/370/2024	SURESH BASISTH, I.A.S. GOPAL SETHI VS	ADV. VS	// // ()
78	D-CONTC/2429/2024 CONTC/371/2024	ANU GARG, I.A.S. SUBHASH CHANDRA GURU VS	ADV. VS	// // ()
79	D-CONTC/3491/2024 CONTC/372/2024	DIBYAJYOTI PARIDA, I.A.S. SIMANCHAL DAS VS	ADV. VS	// // ()
		SATYABRATA SAHU, I.A.S.		//

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80	D-CONTC/3527/2024 CONTC/373/2024	NIRANJAN PATTANAİK VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/3314/2024 CONTC/374/2024	MD. AMUNUL ISLAM VS DEO RANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
82	D-CONTC/2881/2024 CONTC/375/2024	MAHESH CHANDRA KAR VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
83	D-CONTC/2878/2024 CONTC/376/2024	DR. PRAKASH CHANDRA PADHY VS ARAVINDA AGRAWAL, COMMISSIONER CUM SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
84	D-CONTC/2875/2024 CONTC/377/2024	NIRMAL KUMAR MISHRA VS BHABANI SHANKAR CHAYANI, DIRECTOR HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
85	D-CONTC/1153/2024 CONTC/378/2024	BIGYAN KUMAR BISWAL VS SUSANT KUMAR DASH, DIRECTOR , SECONDARY EDUCATION, BBSR	ADV. VS	// 0 //
86	D-CONTC/1296/2024 CONTC/379/2024	ASHOK KUMAR BHUE VS MITRABHANU KACHHAP, D.E.O., BARGARH	adv. VS	// 0 //
87	D-CONTC/1237/2024 CONTC/380/2024	SABITA DASH VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
88	D-CONTC/1238/2024 CONTC/381/2024	NIRODA NALINI DASH VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
89	D-CONTC/1239/2024 CONTC/382/2024	SASMITA MOHANTY VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
90	D-CONTC/1293/2024 CONTC/383/2024	BABULAL BARIHA VS MITGRABHANU KACHHAP, D.E.O., BARGARH	ADV. VS	// 0 //
91	D-CONTC/3908/2024	KEDAR KISHORE BALIARSINGH	ADV.	//

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	CONTC/384/2024	VS ANU GARG, SECY. TO GOVT., WATER RESOURCES DEPT.	VS	() //
92	D-CONTC/3904/2024 CONTC/385/2024	KRISHNA CHANDRA DALBEHERA VS SATYABRAT SAHU, ADDL. CHIEF SECY. FOREST AND ENVIRONMENT DEPT.	MANAS PATI VS	// () //
93	D-CONTC/1694/2024 CONTC/386/2024	RAJESH NAYAK VS VIJAY AMRUTA KULANGE, I.A.S.	SANJIB KUMAR SAHU VS	// () //
94	D-CRLA/2390/2024 CRLA/65/2024	BIRSHA@PAKUL SAMAD VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KHUNTUNI /145 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000107/2020
95	D-CRLA/2569/2024 CRLA/66/2024	SK.JABIR VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DHARMASALA /391 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000130/2019
96	D-CRLMA/2487/2024 CRLMA/14/2024	EVOS BUILDCON PVT. LTD. VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NADANAKANAN P.S. /93 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000745/2022
97	D-CRLMC/1553/2024 CRLMC/158/2024	SANKAR PRADHAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	JATNI P.S. /475 /2015 JMFC, JATNI(Khordha) GR/0001254/2015
98	D-CRLMC/1376/2024 CRLMC/159/2024	DEBASHISH MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	MAHILA P.S.(BBSR) /121 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0005620/2021
99	D-CRLMC/2336/2024 CRLMC/160/2024	ANAND K. VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	SARANGADA /137 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000108/2023
100	D-CRLMC/138/2024 CRLMC/161/2024	JUBARAJ MAHALA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 S.D.J.M.,BHADRAK(Bhadrak) ICC/0000370/2019
101	D-CRLMC/114/2024 CRLMC/162/2024	MAYUR CHATURVEDI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	AIRPORT /270 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001026/2023
102	D-CRLMC/1086/2024 CRLMC/163/2024	SARAT SUBUDHI VS	RAJU KUMAR SATPATHY VS	AIR FIELD P.S. /8 /2004 J.M.F.C.,BHUBANESWAR(Khordha)

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103	D-CRLMC/1749/2024 CRLMC/164/2024	STATE OF ODISHA SURAT SETHI@SARAT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000184/2004 KISINDA /33 /2013 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000192/2020
104	D-CRLMC/1992/2024 CRLMC/165/2024	SUBASH CHANDRA MAJHI@SUBASH MAJHI@PAPU MAJHI VS STATE OF ODISHA	BASANTA KUMAR MAHAPATRA VS	JATNI P.S. /250 /2017 AD HOC ADDITIONAL SESSIONS JUDGE TR/0001370/2017
105	D-CRLMP/2146/2024 CRLMP/100/2024	BADRI NARAYAN RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	//0 () //
106	D-CRLMP/2131/2024 CRLMP/101/2024	SUBASA CHANDRA SAHOO VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 () //
107	D-CRLMP/2630/2024 CRLMP/102/2024	GHANASHYAM BHOI VS IIC CHAIRCHHAK POLICE STATION, PURI	SURYA NARAYAN MISHRA VS	CHARICHHAKA /2 /2024 () //
108	D-CRLMP/2151/2024 CRLMP/103/2024	M/S AVANTI INFRATECH PVT. LTD., BBSR VS REGISTRAR, DISTRICT AND SESSIONS COURT, KHURDA	AFRAAZ SUHAIL VS	//0 () //
109	D-CRLMP/1080/2024 CRLMP/104/2024	KANAKALATA MISHRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	//0 () //
110	D-CRLMP/2101/2024 CRLMP/98/2024	RAMESH PRADHAN VS STATE OF ODISHA	SARBESWAR PRUSTY VS	//0 () //
111	D-CRLMP/882/2024 CRLMP/99/2024	GHANASHYAM JENA VS THE PRINCIPAL SECERETARY, BBSR	DEBASISH PATNAIK VS	//0 () //
112	D-JCRLA/2645/2024 JCRLA/10/2024	SARATA MAJHI VS STATE OF ODISHA	ADV. VS	JHARIGAM /158 /2020 ADJ,UMERKOTE(Nabarangapur) CT/0000002/2021
113	D-JCRLA/2646/2024 JCRLA/11/2024	MUNA@SIDHANTA NAIK VS STATE OF ODISHA	ADV. VS	GHASIPURA /181 /2020 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar) ST/0000007/2021

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114	D-MACA/2252/2024 MACA/21/2024	RADHESHYAM DURGA VS JANARDAN PANDA	DHANANJAYA MUND VS	// III MACT,DHARAMGARH(Kalahandi) Mac/0000012/2021
115	D-MACA/1643/2024 MACA/22/2024	INDIAN VEHICLE CARRIER PVT. LTD. VS MOHINI SINGH	M.S.ARORA VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000004/2010
116	D-MACA/1283/2024 MACA/23/2024	AUROBINDA DEBASIS CHOUDHURY VS ARUN KUMAR DASH	BIRANCHI NARAYAN RATH VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000380/2017
117	D-MACA/1897/2024 MACA/24/2024	M/S. NEW INDIA ASSURANCE CO. L.T.D. VS GUNADHARA GIRI	NAYAN BEHARI DAS VS	// I MACT,BALASORE(Baleshwar) Mac/0000002/2020
118	D-MATA/2342/2024 MATA/10/2024	MANAS KUMAR NATH VS MONALISA RATH	SHISHIR KUMAR SAMAL VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000134/2023
119	D-MATA/1331/2024 MATA/11/2024	NAMITA PANDA VS REBATI PANDA	SATYABRATA MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000188/2016
120	D-MATA/1751/2024 MATA/12/2024	RAMAKANTA BEHERA VS PRATIMA DAS	BRAHMANANDA TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000389/2022
121	D-MATA/1701/2024 MATA/13/2024	MANAS RANJAN TARAI VS SWARNAPRABHA BEHERA	SAMVIT MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000229/2022
122	D-MATA/1700/2024 MATA/14/2024	SAUBHAGYA KUMAR PATRA VS PALLAVI CHOUDHURY	PRABIR KUMAR RAY VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000573/2016
123	D-MATA/2486/2024 MATA/15/2024	ANNA BARIK VS BRAHMANANDA BARIK	BIRENDRA KUMAR PARDHI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000077/2019
124	D-MATA/2672/2024 MATA/16/2024	DEENABANDHU RAJAM VS CHANCHALA RAJAM	SMARAJIT PRADHAN VS	// FAMILY COURT AT PARALAKHEMUNDA CP/0000018/2023
125	D-MATA/2969/2024	DURYODHAN BARIK	NITYANANDA BEHURIA	//

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	MATA/17/2024	VS RAJALAXMI BARIK	VS	JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000574/2019
126	D-MATA/1593/2024 MATA/18/2024	RAKESH KUMAR SAMANTARAY VS ADHYATMIKA DAS	MANOJ KUMAR MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000141/2018
127	D-MATA/1581/2024 MATA/19/2024	VIJAY SHANKAR SINGH DEO VS POURNAVASI SINGH SAMANTA	SANTOSH KUMAR SAMANTARAYA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000063/2022
128	D-MATA/1204/2024 MATA/20/2024	SASMITARANI PATTNAIK VS MANORANJAN PATTNAIK	GAGAN BIHARI SINGH VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000012/2022
129	D-MATA/3119/2024 MATA/21/2024	AMAR PRATAP SATPATHY VS RINA SATPATHY	PARTHA SARATHI NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000263/2022
130	D-MATA/3264/2024 MATA/22/2024	PURAJIT MISHRA VS CHINMAYEE NANDA@CHINMAYEE MISHRA	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000420/2013
131	D-TRP(C)/1740/2024 TRP(C)/16/2024	SAMASA SAMARPITA VS STATE OF ODISHA	CHAITANYA NAYAK VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000024/2023
132	D-TRP(C)/3794/2024 TRP(C)/17/2024	SARALA DIGAL VS SATYA RANJAN DAS	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT,CUTTACK(Cutt CP/0000514/2023
133	D-TRP(C)/3798/2024 TRP(C)/18/2024	BHABANI SAHU VS MANOJ KUMAR SAHUKAR	SURYAKANTA DWIBEDI VS	// CIVIL JUDGE (SD),GUNUPUR(Rayagada) Mat/0000023/2023
134	D-TRPCRL/2372/2024 TRPCRL/3/2024	CHANDAN KUMAR BHARTI@BHARATI VS KUNI DEHURY	BALARAM NAYAK VS	ANGUL TOWN /275 /2021 JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000005/2022
135	D-TRPCRL/2379/2024 TRPCRL/4/2024	SAURABH MOHAPATRA VS SWETAPADMA SAMAL	ANJAN KUMAR BISWAL VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000239/2023
136	D-WA/1379/2024 WA/54/2024	CHITTARANJAN DEHURI VS	SAMVIT MOHANTY VS	// (

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137	D-WP(C)/2433/2024 WP(C)/1847/2024	STATE OF ODISHA SHALINI MAHAPATRA VS NALINI SRINIVAS PENUMALLA	ABHILASH MISHRA VS	// // 0 //
138	D-WP(C)/3533/2024 WP(C)/1848/2024	SUNIL KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
139	D-WP(C)/2424/2024 WP(C)/1849/2024	THE EXECUTIVE ENGINEER (ELECT.) RAYAGADA VS SANTOSH KUMAR GOPALCHETTY	PRASANTA KUMAR TRIPATHY VS	// 0 //
140	D-WP(C)/3802/2024 WP(C)/1850/2024	SATYANARAYAN GNM TRAINING COLLEGE, MALKANGIRI VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
141	D-WP(C)/3198/2024 WP(C)/1851/2024	SK. WASAKTULA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
142	D-WP(C)/3805/2024 WP(C)/1852/2024	SAHAYOGA INSTITUTE OF GNM, RAYAGADA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
143	D-WP(C)/2430/2024 WP(C)/1853/2024	ASHISH KUMAR SHARMA VS TINU SHARMA	DEEPALI MAHAPATRA VS	// 0 //
144	D-WP(C)/3215/2024 WP(C)/1854/2024	INDRA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
145	D-WP(C)/3769/2024 WP(C)/1855/2024	PURUSOTTAM MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
146	D-WP(C)/3230/2024 WP(C)/1856/2024	BIKRAM KESHARI BHOL VS STATE OF ODISHA	KSHETRABASI MOHANTY VS	// 0 //
147	D-WP(C)/2855/2024 WP(C)/1857/2024	RAKESH PUTEL VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //

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148	D-WP(C)/3219/2024 WP(C)/1858/2024	ABDAL BANJARA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
149	D-WP(C)/2707/2024 WP(C)/1859/2024	ULLASH CHANDRA MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
150	D-WP(C)/3177/2024 WP(C)/1860/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
151	D-WP(C)/2636/2024 WP(C)/1861/2024	SUSAMA MISHRA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
152	D-WP(C)/3773/2024 WP(C)/1862/2024	MAHESWAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
153	D-WP(C)/3774/2024 WP(C)/1863/2024	RAMAKRISHNA DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
154	D-WP(C)/3364/2024 WP(C)/1864/2024	CAPT. GOURI PRASAD BISWAL VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
155	D-WP(C)/3416/2024 WP(C)/1865/2024	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
156	D-WP(C)/2850/2024 WP(C)/1866/2024	LAXMI NAIK VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
157	D-WP(C)/2824/2024 WP(C)/1867/2024	MURALIDHAR MUDULI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
158	D-WP(C)/3698/2024 WP(C)/1868/2024	M/S BHARAT SECURITY SERVICES, JAJPUR VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
159	D-WP(C)/2455/2024	PRIYATAMA BAL	GOPAL KRUSHNA MOHANTY	//

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	WP(C)/1869/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/912/2024 WP(C)/1870/2024	SUBHASISH BHATTA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
161	D-WP(C)/2856/2024 WP(C)/1871/2024	MMCHT GNM TRAINING CENTRE, KANDHAMAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
162	D-WP(C)/3392/2024 WP(C)/1872/2024	UGRASEN SINGH VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
163	D-WP(C)/3204/2024 WP(C)/1873/2024	THE EXECUTIVE ENGINEER (ELECT.), RAJGANGPUR ELECTRICAL DIV. VS M/S. BHARATI STEELS, ROURKELA	PRASANTA KUMAR TRIPATHY VS	// 0 //
164	D-WP(C)/3174/2024 WP(C)/1874/2024	UMAKANTA BISWAL VS THE INDUSIND BANK LTD., PUNE, MAHARASHTRA	AMIT PRASAD BOSE VS	// 0 //
165	D-WP(C)/3336/2024 WP(C)/1875/2024	NETRANANDA ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
166	D-WP(C)/3576/2024 WP(C)/1876/2024	SABITRI SWAIN VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// 0 //
167	D-WP(C)/3347/2024 WP(C)/1877/2024	SUMITRA @ SUMAN JAIN VS SANTOSH KUMAR AGARWAL	BISWAJIT MOHAPATRA VS	// 0 //
168	D-WP(C)/3573/2024 WP(C)/1878/2024	SHIV NARAYAN PATTNAIK VS SUB COLLECTOR, BBSR	BANSHIDHAR BAUG VS	// 0 //
169	D-WP(C)/3690/2024 WP(C)/1879/2024	AMIYA BHUSAN BAGJADAB VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
170	D-WP(C)/3569/2024 WP(C)/1880/2024	M/S. ODISHA HANDLOOM BOYANAKALA, JAJPUR VS	JITENDRA KUMAR MISHRA (2) VS	// 0

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171	D-WP(C)/3332/2024 WP(C)/1881/2024	THE MANAGER, UCO BANK, JAJPUR KAILASINI ROUTRAY VS COMPETENT AUTHORITY CUM L.A. OFFICER, KHURDA	KABIRAJ PRADHAN VS	// // 0 //
172	D-WP(C)/3234/2024 WP(C)/1882/2024	PRABHASINI KHATUA VS THE COLLECTOR, BOUDH	TUSAR KUMAR MISHRA VS	// 0 //
173	D-WP(C)/3507/2024 WP(C)/1883/2024	SATYABADI PATEL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
174	D-WP(C)/3511/2024 WP(C)/1884/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
175	D-WP(C)/3213/2024 WP(C)/1885/2024	CHARANESWAR RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
176	D-WP(C)/3887/2024 WP(C)/1886/2024	MADHUMITA PANDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
177	D-WP(C)/3776/2024 WP(C)/1887/2024	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
178	D-WP(C)/3889/2024 WP(C)/1888/2024	M/S. BARALA DEVI AGRO FOOD PROCESSING INDUSTRIES, KANDHAMAL VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
179	D-WP(C)/3403/2024 WP(C)/1889/2024	MIRZA IDREES BAIG VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
180	D-WP(C)/3412/2024 WP(C)/1890/2024	DINABANDHU PAIKARAY VS THE COLLECTOR, KHURDA	SURYAKANTA DASH VS	// 0 //
181	D-WP(C)/3545/2024 WP(C)/1891/2024	LAXMI PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //

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182	D-WP(C)/2281/2024 WP(C)/1892/2024	TARANI SEN PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
183	D-WP(C)/3361/2024 WP(C)/1893/2024	SIBANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
184	D-WP(C)/3861/2024 WP(C)/1894/2024	KULAMANI PAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
185	D-WP(C)/2734/2024 WP(C)/1895/2024	M/S PREETAM, BBSR VS AO, PUNJAB NATIONAL BANK, BBSR	GIRISH CHANDRA SAHU VS	// 0 //
186	D-WP(C)/3881/2024 WP(C)/1896/2024	M/S. ADITRI JEWELLERS, CUTTACK VS ADDL. COMMNR. OF CT AND GST. CUTTACK	ITISHREE TRIPATHY VS	// 0 //
187	D-WP(C)/3847/2024 WP(C)/1897/2024	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
188	D-WP(C)/3521/2024 WP(C)/1898/2024	SUNITA PATTANAIAK VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// 0 //
189	D-WP(C)/3581/2024 WP(C)/1899/2024	SUKANTA BANKA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
190	D-WP(C)/3859/2024 WP(C)/1900/2024	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
191	D-WP(C)/3864/2024 WP(C)/1901/2024	BISWAMBAR ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
192	D-WP(C)/3490/2024 WP(C)/1902/2024	BHISMADEV SAHU@ VISMADEV SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
193	D-WP(C)/3247/2024	DALIMBA SETHI	CHITTA RANJAN PATTNAIK	//

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	WP(C)/1903/2024	VS JOINT SECY TO GOVT. DEPT. OF MISSION SHAKTI, ODISHA	VS	0 //
194	D-WP(C)/3921/2024 WP(C)/1904/2024	RAJAN KUMAR GUPTA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
195	D-WP(C)/3920/2024 WP(C)/1905/2024	PUSPALATA NAYAK VS CHIEF MANAGER, UNION BANK OF INDIA, BBSR	SUKANTA KUMAR DALAI VS	// 0 //
196	D-WP(C)/3923/2024 WP(C)/1906/2024	HOTEL BLUE LAGOON, BBSR VS CHIEF MANAGER, UNION BANK OF INDIA, BARAMUNDA	SUKANTA KUMAR DALAI VS	// 0 //
197	D-WP(C)/3907/2024 WP(C)/1907/2024	ARUPANANDA GOSWAMY VS STATE OF ODISHA	PAMI RATH VS	// 0 //
198	D-WP(C)/3523/2024 WP(C)/1908/2024	JYOTSNA DASH VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
199	D-WP(C)/3239/2024 WP(C)/1909/2024	DEBENDRANATH SAMAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
200	D-WP(C)/3711/2024 WP(C)/1910/2024	NAROTTAM MAHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
201	D-WP(C)/2884/2024 WP(C)/1911/2024	JIBAN KUMAR SATPATHY VS THE MANAGER U. CO BANK, BORIKINA BRANCH, JAGATSINGHPUR	BHARAT JALLI VS	// 0 //
202	D-WP(C)/3855/2024 WP(C)/1912/2024	RAMANI RANJAN PRADHAN @ PRADHAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
203	D-WP(C)/3961/2024 WP(C)/1913/2024	PARESH KUMAR SINGH VS THE COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
204	D-WP(C)/1569/2024 WP(C)/1914/2024	SATYANARAYAN PATTANAYAK VS	DINESH KUMAR PANDA VS	// 0

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205	D-WP(C)/3733/2024 WP(C)/1915/2024	COLLECTOR-CUM-DM, BALASORE M/S. HOTEL BENBOW INN PVT. LTD. BBSR VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// // 0 //
206	D-WP(C)/2524/2024 WP(C)/1916/2024	MANCHAN BARIHA VS DISTRICT SUB-REGISTRAR, SAMBALPUR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
207	D-WP(C)/3750/2024 WP(C)/1917/2024	RIKASH KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
208	D-WP(C)/2635/2024 WP(C)/1918/2024	GOUR MOHAN MOHANTA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
209	D-WP(C)/1302/2024 WP(C)/1919/2024	M/S. ORISSA MINING CORPORATION EMPLOYEES GRATUITY FUND TRUST, KHURDA VS DEPUTY DIRECTOR INCOME TAX, BENGALURU.	KASHIROD KUMAR SAHOO VS	// 0 //
210	D-WP(C)/2674/2024 WP(C)/1920/2024	SANTILATA PATRA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
211	D-WP(C)/1215/2024 WP(C)/1921/2024	M/S CITICON ENGINEERS LTD., BBSR VS RAJESH SINGH	SIDHESWAR RATH VS	// 0 //
212	D-WP(C)/3077/2024 WP(C)/1922/2024	KUSHALESWAR PATEL VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
213	D-WP(C)/3752/2024 WP(C)/1923/2024	BISWANATH EKKA VS THE COMMNR. OF CT AND G.S.T. CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
214	D-WP(C)/1246/2024 WP(C)/1924/2024	JAYANARAYAN SAHU VS CHAIRMAN, THE ORISSA STATE HANDLOOM DEVELOPMENT CORP. LTD., BBSR	USHARANI BASTIA VS	// 0 //
215	D-WP(C)/3592/2024 WP(C)/1925/2024	SRI JAGANNATH SCHOOL OF NURSING, NUAPADA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //

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216	D-WP(C)/1211/2024 WP(C)/1926/2024	M/S CITICON ENGINEERS LTD., BBSR VS RAJESH SINGH	SIDHESWAR RATH VS	// 0 //
217	D-WP(C)/3758/2024 WP(C)/1927/2024	M/S. SBM NIRMAN CONSTRUCTION PVT. LTD. SAMBALPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
218	D-WP(C)/3669/2024 WP(C)/1928/2024	NRUSINGH CHARANA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
219	D-WP(C)/3854/2024 WP(C)/1929/2024	SUBAS CHANDRA BEHERA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
220	D-WP(C)/3597/2024 WP(C)/1930/2024	GOPINATH GNM TRAINING COLLEGE, NUAPADA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
221	D-WP(C)/374/2024 WP(C)/1931/2024	TAPAN KUMAR RAY VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
222	D-WP(C)/3420/2024 WP(C)/1932/2024	BIRANCHI NARAYAN NAYAK VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
223	D-WP(C)/3667/2024 WP(C)/1933/2024	PALTU BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
224	D-WP(C)/3202/2024 WP(C)/1934/2024	TIKINA DEHURI VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
225	D-WP(C)/3665/2024 WP(C)/1935/2024	UPENDRA BISOI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
226	D-WP(C)/3849/2024 WP(C)/1936/2024	PARBATI MOHANTY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/3363/2024	MURALIDHAR GIRI	GYANA RANJAN SETHI	//

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	WP(C)/1937/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/3422/2024 WP(C)/1938/2024	MOHAN PRADHAN VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
229	D-WP(C)/3672/2024 WP(C)/1939/2024	DURYODHANA ROUT VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
230	D-WP(C)/3056/2024 WP(C)/1940/2024	KOUSTUBHA SARAP VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
231	D-WP(C)/3039/2024 WP(C)/1941/2024	SURESH CHANDRA DASH VS BERHAMPUR UNIVERSITY, GANJAM	SOMADARSAN MOHANTY VS	// 0 //
232	D-WP(C)/3417/2024 WP(C)/1942/2024	NIROD CHANDRA GIRI VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
233	D-WP(C)/2410/2024 WP(C)/1943/2024	ARPIT SARANGI VS OFFICE OF THE COLLECTOR CUM D.M., SUNDARGARH	VS	// 0 //
234	D-WP(C)/3135/2024 WP(C)/1944/2024	ASUTOSH NANDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
235	D-WP(C)/3120/2024 WP(C)/1945/2024	K. RAJANI RANI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
236	D-WP(C)/2366/2024 WP(C)/1946/2024	BIKASH KUMAR BARAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
237	D-WP(C)/3086/2024 WP(C)/1947/2024	PRASANTA KUMAR PATEL VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
238	D-WP(C)/3998/2024 WP(C)/1948/2024	PRATIK DEHURY VS	PRATYUSH RANJAN PATNAIK VS	// 0

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239	D-WP(C)/1037/2024 WP(C)/1949/2024	STATE OF ODISHA MANAS RANJAN MOHAPATRA VS	AGASTI KANUNGO VS	// // 0
240	D-WP(C)/3084/2024 WP(C)/1950/2024	STATE OF ODISHA MUKUNDA PATEL VS	AGASTI KANUNGO VS	// // 0
241	D-WP(C)/3912/2024 WP(C)/1951/2024	STATE OF ODISHA JADUMANI PRADHAN VS	MANAS PATI VS	// // 0
242	D-WP(C)/3389/2024 WP(C)/1952/2024	STATE OF ODISHA NALINI MOHANTY VS	SMITA RANJAN PATNAIK VS	// // 0
243	D-WP(C)/3909/2024 WP(C)/1953/2024	ELCECTION COMMNR. OF ODISHA, AMARENDRA KUMAR RATH VS	MANAS PATI VS	// // 0
244	D-WP(C)/3913/2024 WP(C)/1954/2024	SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPT., BBSR ARJUNA TAKRI VS	MANAS PATI VS	// // 0
245	D-WP(C)/3263/2024 WP(C)/1955/2024	STATE OF ODISHA SAROJ KUMAR MOHANTY VS	BIDYADHAR PRADHAN VS	// // 0
246	D-WP(C)/3171/2024 WP(C)/1956/2024	AO, PUNJAB AND SIND BANK, BBSR BINAY BHUSAN BIBHAR VS	GOKULANANDA MOHAPATRA VS	// // 0
247	D-WP(C)/3636/2024 WP(C)/1957/2024	BARIYAM SINGH SALUJA TWISHA EDUCATIONAL PVT. LTD. SAMBALPUR VS	SOHAN MISHRA VS	// // 0
248	D-WP(C)/3706/2024 WP(C)/1958/2024	ADDL. CT AND GSET OFFICER, SAMBALPUR M/S. CHARIOT STEEL AND POWER (P) LTD. SUNDARGARH VS	ABHISHEK DASH VS	// // 0
249	D-WP(C)/3910/2024 WP(C)/1959/2024	THE UNION OF INDIA SURESH KUMAR PANIGRAHI VS	MANAS PATI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/3835/2024 WP(C)/1960/2024	THE ASSESSING OFFICER CUM EE (ELECT.), NED, PURI VS APPELLATE AUTHORITY CUM ADDL, CHIEF ENGINEER CUM E.I, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
251	D-WP(C)/3435/2024 WP(C)/1961/2024	KUNA PADHAN VS DILLIP KUMAR SAHU	AMIT PRASAD BOSE VS	// 0 //
252	D-WP(C)/4019/2024 WP(C)/1962/2024	SHANTILATA DHAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
253	D-WP(C)/3871/2024 WP(C)/1963/2024	BASANTI BISHI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	// 0 //
254	D-WP(C)/2867/2024 WP(C)/1964/2024	KANAK LATA MAHALIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// 0 //
255	D-WP(C)/3986/2024 WP(C)/1965/2024	BALARAM SAMAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
256	D-WP(C)/2751/2024 WP(C)/1966/2024	DILLIP KUMAR SWAIN VS TPCODL, CUTTACK ELECTRICAL DIVISION	DEBENDRA PRADHAN VS	// 0 //
257	D-WP(C)/3679/2024 WP(C)/1967/2024	RATNAKAR MAHAR VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
258	D-WP(C)/3983/2024 WP(C)/1968/2024	NITYANANDA PAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
259	D-WP(C)/3151/2024 WP(C)/1969/2024	SANJAY KUMAR KHUNTIA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
260	D-WP(C)/3674/2024 WP(C)/1970/2024	KISHORE CHANDRA JENA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
261	D-WP(C)/3979/2024	M/S RUDRA SOLAR AND IT SOLUTION, CUTTACK	SAILABALA JENA	//

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	WP(C)/1971/2024	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/3673/2024 WP(C)/1972/2024	JAGANNATH SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
263	D-WP(C)/3125/2024 WP(C)/1973/2024	JAMBOBATI BAG VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
264	D-WP(C)/3990/2024 WP(C)/1974/2024	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
265	D-WP(C)/3973/2024 WP(C)/1975/2024	KARTIKA CHANDRA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
266	D-WP(C)/3578/2024 WP(C)/1976/2024	DEBASIS GHOSH VS THE AO. CUM CHIEF MANAGER, PNB, BBSR	BAMADEV BARAL VS	// 0 //
267	D-WP(C)/3663/2024 WP(C)/1977/2024	HIMANSU BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
268	D-WP(C)/3081/2024 WP(C)/1978/2024	SULSE AIND VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
269	D-WP(C)/3858/2024 WP(C)/1979/2024	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
270	D-WP(C)/3936/2024 WP(C)/1980/2024	DR. DEBASIS SAHOO VS STATE OF ODISHA	PAMI RATH VS	// 0 //
271	D-WP(C)/3678/2024 WP(C)/1981/2024	KRUSHNA CHANDRA RANA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
272	D-WP(C)/3676/2024 WP(C)/1982/2024	ANANDA CHANDRA JENA VS	BIPIN KUMAR NAYAK VS	// 0

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273	D-WP(C)/3546/2024 WP(C)/1983/2024	STATE OF ODISHA NAKULA KHATEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/3675/2024 WP(C)/1984/2024	GOPABANDHU NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// // ()
275	D-WP(C)/2898/2024 WP(C)/1985/2024	UNION OF INDIA, BBSR VS NAMITA SUBUDHI	PRABHU PRASANNA BEHERA VS	// // ()
276	D-WP(C)/3915/2024 WP(C)/1986/2024	RANJAN KUMAR ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// // ()
277	D-WP(C)/2840/2024 WP(C)/1987/2024	DEBIDATTA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR PATTANAIAK VS	// // ()
278	D-WP(C)/3870/2024 WP(C)/1988/2024	KANAKALATA MAHAL VS PUNJAB NATIONAL BANK, BBSR	LAXMINARAYAN PATEL VS	// // ()
279	D-WP(C)/2862/2024 WP(C)/1989/2024	KORAMANI PRADHAN VS UNION OF INDIA	MIHIR SEKHAR SAHOO VS	// // ()
280	D-WP(C)/3312/2024 WP(C)/1990/2024	SHIV KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// // ()
281	D-WP(C)/3354/2024 WP(C)/1991/2024	BHARATI PATRA VS SUB-COLLECTOR, BERHAMPUR	KISHORE KUMAR MISHRA VS	// // ()
282	D-WP(C)/3680/2024 WP(C)/1992/2024	NAKULA CHARAN SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// // ()
283	D-WP(C)/2265/2024 WP(C)/1993/2024	SATYABHAMA PRADHAN VS THE REGIONAL MANAGER, LIC HOUSING FINANCE LTD., BBSR	ARUN KUMAR MISHRA VS	// // ()

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284	D-WP(C)/3561/2024 WP(C)/1994/2024	PRAFULLA CHANDRA SAHU VS COLLECTOR, ANGUL	PRASHANTA KUMAR DAS VS	// 0 //
285	D-WP(C)/3259/2024 WP(C)/1995/2024	SURENDRA NATH BEHERA VS ODISHA STATE CIVIL SUPPLIES CORP. LTD., BBSR	SANTOSH KUMAR PATTANAİK VS	// 0 //
286	D-WP(C)/2868/2024 WP(C)/1996/2024	BISHNUPRIYA NAYAK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
287	D-WP(C)/3244/2024 WP(C)/1997/2024	JAYANTI SETHY VS JAYANTI SAHU	TUSAR KUMAR MISHRA VS	// 0 //
288	D-WP(C)/3879/2024 WP(C)/1998/2024	ANIL KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/3551/2024 WP(C)/1999/2024	DRIEMS MECHANICAL, CUTTACK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
290	D-WP(C)/3593/2024 WP(C)/2000/2024	BENUDHAR RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
291	D-WP(C)/2570/2024 WP(C)/2001/2024	SANJIB AUTOMOBILES, BHADRAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
292	D-WP(C)/3877/2024 WP(C)/2002/2024	DIBYARANJAN MALLICK VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
293	D-WP(C)/3166/2024 WP(C)/2003/2024	NIMAIN CHARAN NAYAK VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
294	D-WP(C)/1743/2024 WP(C)/2004/2024	BISHNU CHARAN SWAIN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
295	D-WP(C)/1951/2024	ARJUN BEHERA	DHANANJAYA MUND	//

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	WP(C)/2005/2024	VS THE UNION OF INDIA	VS	() //
296	D-WP(C)/2858/2024 WP(C)/2006/2024	RASMITA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
297	D-WP(C)/3876/2024 WP(C)/2007/2024	NIRJHARINI SWAIN VS STATE OF ODISHA	DEBASHISHA HOTA VS	// () //
298	D-WP(C)/3285/2024 WP(C)/2008/2024	JATIN MOHANTY VS ELECTION COMMISSION OF INDIA	SURYA KANTA PARHI VS	// () //
299	D-WPCRL/2791/2024 WPCRL/4/2024	ARATI BEHERA VS STATE OF ODISHA	CHANDAN MISHRA VS	/ /0 () //
300	D-ABLAPL/338/2024 ABLAPL/772/2024	PRAKASH PATRA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	RAJKANIKA /646 /2023 () //
301	D-ABLAPL/379/2024 ABLAPL/773/2024	BABITA DALSINGRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /474 /2023 () //
302	D-ABLAPL/994/2024 ABLAPL/774/2024	GANGADHAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE KASIA /41 /2021 () //
303	D-ABLAPL/1043/2024 ABLAPL/775/2024	KANAKLATA KHUNTIA VS STATE OF ODISHA	DEBASNAN DAS VS	MADHUPATNA /18 /2023 () //
304	D-ABLAPL/424/2024 ABLAPL/776/2024	GANDU @ PURNA CHANDRA MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /172 /2013 () //
305	D-ABLAPL/1333/2024 ABLAPL/777/2024	ALOK KUMAR DALAI VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /73 /2017 () //
306	D-ABLAPL/523/2024 ABLAPL/778/2024	BIBEKANANDA DAS VS	AMLAN SHAKTI PAUL VS	BALIANTA P.S. /177 /2018 ()

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307	D-ABLAPL/1442/2024 ABLAPL/779/2024	STATE OF ODISHA SANKARANANDA SARASWATI VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// BASELI SAHI PS /261 /2023 ()
308	D-ABLAPL/643/2024 ABLAPL/780/2024	BASABA CHANDRA TANTY VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// SUNDARGARH SADAR /301 /2023 ()
309	D-ABLAPL/841/2024 ABLAPL/781/2024	MUKESH SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	// LARAMBA /230 /2023 ()
310	D-ABLAPL/1901/2024 ABLAPL/782/2024	MAYADHAR MINZ VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// RAJGANGPUR /493 /2023 ()
311	D-ABLAPL/1684/2024 ABLAPL/783/2024	SUMITRA MAITY VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// MARINE PST TALCHUA /27 /2023 ()
312	D-ABLAPL/1445/2024 ABLAPL/784/2024	SANKARANANDA SARASWATI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// BASELI SAHI PS /1 /2024 ()
313	D-ABLAPL/1699/2024 ABLAPL/785/2024	N.RAJU VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BADABAZAR /313 /2022 ()
314	D-ABLAPL/1969/2024 ABLAPL/786/2024	BIJAY MOHANTY @ BIJA PRASAD MOHANTY VS STATE OF ODISHA	MOHAN BAG VS	// BOLANGIR SADAR /244 /2023 ()
315	D-ABLAPL/1701/2024 ABLAPL/787/2024	SAROJ KUMAR DEO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// DHANUPALI /80 /2022 ()
316	D-ABLAPL/1746/2024 ABLAPL/788/2024	PRAKASH CHANDRA GHADEI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// BANAPUR P.S. /251 /2023 ()
317	D-ABLAPL/2010/2024 ABLAPL/789/2024	HEMANTA KUMAR SAHOO @ TIKI VS STATE OF ODISHA	ANNADA SANKAR JENA VS	// PURI TOWN /2 /2024 ()

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318	D-ABLAPL/1881/2024 ABLAPL/790/2024	RAJU@SK.RAHIMUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /386 /2023 () //
319	D-ABLAPL/2045/2024 ABLAPL/791/2024	SAROJ KUMAR SWAIN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	CUTTACK SADAR /16 /2024 () //
320	D-ABLAPL/1463/2024 ABLAPL/792/2024	S.DHARMA RAO @ S.DHARMA VS STATE OF ODISHA	S.S.RAY (2) VS	GOLANTHARA (BERHAMPUR) /3 /2023 () //
321	D-ABLAPL/2074/2024 ABLAPL/793/2024	MD. ARIF HUSSAIN @ HUSSAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /29 /2024 () //
322	D-ABLAPL/1886/2024 ABLAPL/794/2024	SATYAJIT PATI VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	/ /0 () //
323	D-ABLAPL/1477/2024 ABLAPL/795/2024	BIPIN NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /451 /2022 () //
324	D-ABLAPL/2054/2024 ABLAPL/796/2024	BANA KANDI @ BANAMBAR KANDI VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	JATNI P.S. /477 /2016 () //
325	D-ABLAPL/1504/2024 ABLAPL/797/2024	MINATI DALEI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANKI /437 /2023 () //
326	D-ABLAPL/2055/2024 ABLAPL/798/2024	SATYADEEP MOHANTY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	BHANJPUR /368 /2023 () //
327	D-ABLAPL/2057/2024 ABLAPL/799/2024	KANTI PRAKASH MOHANTY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	BHANJPUR /368 /2023 () //
328	D-ABLAPL/1606/2024 ABLAPL/800/2024	SANKAR GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /4 /2024 () //
329	D-ABLAPL/2078/2024	UMA KANTI DAS@MACHHABALI	DIBYA PRAKASH MISHRA	AINTHAPALI /20 /2024

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	ABLAPL/801/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/2213/2024 ABLAPL/802/2024	DEBENDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /20 /2024 () //
331	D-ABLAPL/2102/2024 ABLAPL/803/2024	L.VENKATESH@LENKA VENKATESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /318 /2023 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000694/2023
332	D-ABLAPL/2170/2024 ABLAPL/804/2024	JAVID KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /31 /2024 () //
333	D-ABLAPL/2224/2024 ABLAPL/805/2024	SK. KUMURUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /17 /2024 () //
334	D-ABLAPL/2114/2024 ABLAPL/806/2024	DIPAK LENKA@DEEPAK LENKA VS STATE OF ODISHA	SAILABALA JENA VS	JENAPUR /1 /2024 () //
335	D-ABLAPL/2172/2024 ABLAPL/807/2024	HEMAKANTA BEHERA @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /770 /2023 () //
336	D-ABLAPL/2132/2024 ABLAPL/808/2024	SUNIL KUMAR DALAI@SUNIL DALAI VS STATE OF ODISHA	ANIRUDHA DAS VS	BALLIGUDA /82 /2021 () //
337	D-ABLAPL/2233/2024 ABLAPL/809/2024	BABULI BHUJABAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	JANKIA P.S. /395 /2022 () //
338	D-ABLAPL/2133/2024 ABLAPL/810/2024	BICHITRA DALAI@DALEI VS STATE OF ODISHA	ANIRUDHA DAS VS	BALLIGUDA /82 /2021 () //
339	D-ABLAPL/2174/2024 ABLAPL/811/2024	MOHAN MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /422 /2023 () //
340	D-ABLAPL/2168/2024 ABLAPL/812/2024	ATMAPRAKASH GAJENDRA VS	JYOTIRMAYA SAHOO VS	NIRAKARPUR /189 /2023 ()

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341	D-ABLAPL/2186/2024 ABLAPL/813/2024	STATE OF ODISHA PRADIP KUMAR SAHOO @ PRADEEP VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// PIPLI /168 /2019 ()
342	D-ABLAPL/2251/2024 ABLAPL/814/2024	STATE OF ODISHA SK. SAFIRUDDIN VS STATE OF ODISHA	SURYAKANTA DASH VS	// JALESWAR /278 /2023 ()
343	D-ABLAPL/2271/2024 ABLAPL/815/2024	STATE OF ODISHA MINATI SAHOO VS STATE OF ODISHA	SATYAJIT DAS VS	// CHANDAKA P.S. /127 /2023 ()
344	D-ABLAPL/2203/2024 ABLAPL/816/2024	STATE OF ODISHA SAILENDRA KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KENDRAPARA SADAR /37 /2024 ()
345	D-ABLAPL/2254/2024 ABLAPL/817/2024	STATE OF ODISHA SRIMANTA TANTY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// BELPAHAR /243 /2023 ()
346	D-ABLAPL/2302/2024 ABLAPL/818/2024	STATE OF ODISHA DIPU @ DIPTI RANJAN JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// RAJNAGAR /19 /2019 ()
347	D-ABLAPL/2273/2024 ABLAPL/819/2024	STATE OF ODISHA RAKESH SETHI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	// BADABAZAR /300 /2023 ()
348	D-ABLAPL/2303/2024 ABLAPL/820/2024	STATE OF ODISHA TRILOCHAN GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /699 /2023 ()
349	D-ABLAPL/2274/2024 ABLAPL/821/2024	STATE OF ODISHA RAMAKRUSHNA MOHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// BANAPUR P.S. /6 /2024 ()
350	D-ABLAPL/2305/2024 ABLAPL/822/2024	STATE OF ODISHA ABHIJIT PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	// BOLAGARH P.S. /4 /2024 ()
351	D-ABLAPL/2290/2024 ABLAPL/823/2024	STATE OF ODISHA DEBASHIS PRADHAN @ DEBASIS PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// RANPUR /318 /2022 ()

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352	D-ABLAPL/2311/2024 ABLAPL/824/2024	PRADEEP KUMAR MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /179 /2023 () //
353	D-ABLAPL/2293/2024 ABLAPL/825/2024	CHHUNU TIGGA @ ORAM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /137 /2023 () //
354	D-ABLAPL/2313/2024 ABLAPL/826/2024	FIROJDDIN KHAN@FIROZ KHAN VS STATE OF ODISHA	BHARAT JALLI VS	BEGUNIA P.S. /33 /2024 () //
355	D-ABLAPL/2301/2024 ABLAPL/827/2024	SK. MOJAFAR @ SK. MOHAFAR ALLI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARI /398 /2023 () //
356	D-ABLAPL/2584/2024 ABLAPL/828/2024	NAKUL GHARAMI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOTU /45 /2022 () //
357	D-ABLAPL/2314/2024 ABLAPL/829/2024	RAJU HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /119 /2002 () //
358	D-ABLAPL/2333/2024 ABLAPL/830/2024	BASANTA @ BASANTA KUMAR PATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /46 /2024 () //
359	D-ABLAPL/2315/2024 ABLAPL/831/2024	SUCHISMITA SAHU @ SHUCHISMITA PANDA VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /791 /2021 () //
360	D-ABLAPL/2342/2024 ABLAPL/832/2024	JATRI OJHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
361	D-ABLAPL/2334/2024 ABLAPL/833/2024	LIPU PRADHAN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARANGA /33 /2024 () //
362	D-ABLAPL/2344/2024 ABLAPL/834/2024	SK RINKU @ SK GULAM AHMAD VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /305 /2023 () //
363	D-ABLAPL/2319/2024	DIBAKAR @ DIBAKARA BEHERA	DR. BINODA KUMAR MISHRA	RAMBHA (KHALLIKOTE) /731 /2023

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	ABLAPL/835/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/2327/2024 ABLAPL/836/2024	OM @ OM PRASAD ROUT VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /21 /2024 () //
365	D-ABLAPL/2346/2024 ABLAPL/837/2024	ALU MALLIK @ ALOK MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /8 /2024 () //
366	D-ABLAPL/2330/2024 ABLAPL/838/2024	BIPIN BIHARI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BADAMBADI /5 /2024 () //
367	D-ABLAPL/2351/2024 ABLAPL/839/2024	RAJMOHAN PANIGRAHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /5 /2024 () //
368	D-ABLAPL/2332/2024 ABLAPL/840/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARI /46 /2024 () //
369	D-ABLAPL/2385/2024 ABLAPL/841/2024	ROHAN MAHANANDA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DHANUPALI /23 /2024 () //
370	D-ABLAPL/2366/2024 ABLAPL/842/2024	RAKESH KANHAR@MUKESH KANHAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /20 /2024 () //
371	D-ABLAPL/2353/2024 ABLAPL/843/2024	SANTOSH ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /335 /2023 () //
372	D-ABLAPL/2375/2024 ABLAPL/844/2024	ALOK KUMAR BADAJENA@SANDEEP BADAJENA VS STATE OF ODISHA	SUJATA JENA VS	JUDUM /8 /2024 () //
373	D-ABLAPL/2354/2024 ABLAPL/845/2024	BIDYADHAR PADHI VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 S.D.J.M.,PURI(Puri) 2(C)CC/000002/2024
374	D-ABLAPL/2377/2024 ABLAPL/846/2024	ARABINDA BEHERA VS	MITRA RANJAN TRIPATHY VS	BODEN /332 /2023 ()

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375	D-ABLAPL/2386/2024 ABLAPL/847/2024	STATE OF ODISHA SUBASH BHARIMALLA @ SUBASH BHARIMAL VS	JYOTIRMAYA SAHOO VS	// NACHUNI /131 /2023 ()
376	D-ABLAPL/2378/2024 ABLAPL/848/2024	STATE OF ODISHA SUSHANTA GAHIR VS	SACHIDANANDA PADHEE VS	// DUNGURIPALI /16 /2024 ()
377	D-ABLAPL/2360/2024 ABLAPL/849/2024	STATE OF ODISHA SISHUPAL MAHANANDA VS	SUSANTA KUMAR TRIPATHY VS	// BELPARA /291 /2023 ()
378	D-ABLAPL/2388/2024 ABLAPL/850/2024	STATE OF ODISHA ISWAR JENA VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /216 /2023 ()
379	D-ABLAPL/2635/2024 ABLAPL/851/2024	STATE OF ODISHA ASHIS KUMAR TRIPATHY VS	BIDESH RANJAN BEHERA VS	// LALBAG /306 /2023 ()
380	D-ABLAPL/2398/2024 ABLAPL/852/2024	STATE OF ODISHA KOTESWAR PATRA @ E.KOTESWAR PATRO @ EPARI KOTESWAR PATRA VS	JYOTIRMAYA SAHOO VS	// PARLAKHEMUNDI /358 /2023 ()
381	D-ABLAPL/2468/2024 ABLAPL/853/2024	STATE OF ODISHA MIRZA OLLI BAIG VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// PANIKOILI /44 /2024 () //